

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

No. F. 9(1)-DJ/Judl/KHW/18/ 430

Dated, Khowai, the 7th February, 2019.

To

The Registrar(Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (**Consolidated**)report for the month of January, 2019 under the Jurisdiction of Khowai Judicial District.

Reference:- No.F.9(1)-DJ/Judl/KHW/2018/230-32, dated Agatala the 18.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statment egarding pendency & disposal(**Consolidated**) report for the month of January, 2019 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	146	19	431	41	Nil	Nil	577	60
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	47	03	189	47	3196	204	3432	254

Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	38	05	153	14	3288	54	3479	73
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	33	03	170	18	1420	114	1623	135
Total=	264	30	943	120	7904	372	9111	522

Yours faithfully,



(G. SARKAR)

District & Sessions Judge
Khowai Tripura.